

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:2209
ANSWERED ON:07.12.2005
CORRUPTION IN MINISTRIES/ DEPARTMENTS
Yadav Shri Anirudh Prasad (Sadhu)

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Central Vigilance Commission (CVC) has detected corruption in various ministries/departments of the Union Government as reported in the Hindi daily Rashtriya Sahara dated November, 7, 2005;
- (b) if so, the facts of the matter reported therein;
- (c) the names of the ministries/departments detected by CVC as most corrupt; and
- (d) the steps taken/ proposed to be taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS. (SHRI SURESH PACHOURI)

(a), (b) & (c): As per the information provided by the Central Vigilance Commission (CVC), in the year 2004, various organizations/Departments imposed penalties on 4298 officials on the advice of the CVC. CVC has not made any categorization of various organization/Departments on the basis of prevailing corruption.

(d): The Government has taken various measures to check corruption like formulating and implementing effective anti-corruption polices and practices; constituting preventive anti-corruption bodies (CVC/CBI), establishing systems based on transparency competition and objective criteria in public procurement and management of public finances; and enactment of Right to Information Act, 2005 enhancing public access to information.